बछावत वेतन बोर्ड की रिपोर्ट का लागू क्रिया जाना

504. श्री सत्य प्रकाश भासवीय । क्या प्रद्यान मंत्री यह बताने की कृषा करेंगे कि :

- (क) बछाबत बेतन बोर्ड की रिपोर्ट के लागू किये जाने के कार्य में कितनी प्रगति हुई है; चौर
- (ख) इन सिफारिशों को पूरी तरह जागू किये जाने में क्या कठिनाइयां हैं?

श्रम मंत्रालय में उप मंत्री (श्री पवन सिंह घटोवार): (क) श्रीर (ख) विज्ञानत वेतन योडों की सिफारिशों को तागू करने की जिम्मेदारी राज्य सरकारों की है। राज्य गरकारों/संघ राज्य क्षेत्र श्राप्तकों से श्राप्त श्राध्यतन जोनकारी के श्राप्तकों से श्राप्त श्राध्यतन जोनकारी के श्राप्तकों से उठि ने सिफारिशों पूरी तौर पर 48 ने श्राधिक तौर पर लानू की हैं श्रीर 967 ने श्रभी लागू नहीं की हैं। श्रिधिकांश राज्यों ने सिफारिशों की लागू न करने का कारण वित्तीय बाधार्य बताई है श्रीर बछायत जिए के विरुद्ध श्रीनक रिट बाचिकार्ये विवास की गयी जो कि सर्वोच्य व्यायालय ये लिस्बत पड़ी हैं।

Delicencing of car/sugar industries

505. SHR! VITHALBHAJ M. PATEL: Will the PRIME MINISTER be pleased to state:

- (a) what are the reasons for not delicencing car and sugar industries in the New Industrial Policy; and
- (b) whether there is any proposal for delicencing car end sugar industries?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. J. KURIEN): (a) Under the New Industrial policy, industrial licencing has been abolished for all industries except for a short list of 18 industries included in Annex II to the statement on Industrial Policy.

These industries which include sugar and motor cars continue to be subject to compulsory licensing for reasons relating to social, environmental or public health considerations and elitist consumption.

(b) No, Sit.

Electric Locomotives Contract for Asea Brown Boveri

506. DR. SANJAYA SINH : Will the PRIME MINISTER be pleased to state :

- (a) whether it is a fact that the Bhart Heavy Electricals Limited (BHEL) has lostout to the multinational Asea Brown Boveri (ABB) on an estimated Rs. 500 errors contract for procurement and production efeloctric locemotives for the Railways; if so, what are the details thereof;
- (b) whether it is also a fact that the Bharat Heavy Electricals Limited have made representation to the Prime Minister in this regard;
- (c) if so, what are the details thereof; and
- (d) What steps Government propose to take to save the Bharat Heavy Electricals Limited which is reported to be in dute financial straits?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) No contract has been placed by the Railways so far.

- (b) No, Sir.
- (c) Question does not arise.
- (d) BHEL is a profit making Company. However, present low order book position of the Company is a matter of concern. The capacity utilisation in BHEL is under constant review by the Govi. in order to ensure that the manufacturing facilities available with the company are adequately utilised.